

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/1250 – 1251 / 2008 –SM[BR]

Date 31/10/2008

Assistant Registrar
C.E.S.T.A.T., New Delhi
To :

1. MRS. USHA RANI, PARTNER OF M/S SIDH INDUSTRIES.
[2] MR. SACHIN AGGARWANSI PARTNER OF SIDH INDUSTRIES

NO. 492, SECTOR-25, BLOCK -A, ACRY MILL ROAD,
MANDI GOBINDGARH

MRS. USHA RANI, PARTNER OF M/S SIDH INDUSTRIES.

Appellant

Vs
Respondent

C.C.E. CHANDIGARH

I am directed to transmit herewith a certified copy of **Final order No. 1398 – 1399 / 2008 SM[BR]** dated 21.10.2008 passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E. CHANDIGARH

C.R. BUILDING, PLOT NO. 19, SECTOR 17-C, CHANDIGARH 160017

2. Adv. / Consult

MR. SAURABH BASSI, ADV

GOLE MARKET, MANDI GOBINDGARH

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

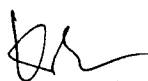
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

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16 Guard file


Assistant Registrar
(SM Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K Puram, New Delhi-110066

COURT-IV

Date of hearing: 21.X.2008

Central Excise Appeal No.1250-1251 of 2008

1. Mrs. Usha Rani, Partner
of M/s Sidh Industries
2. Mr. Sachin Aggarwanshi, Partner
of M/s Sidh Industries

Applicant
(None)

vs.

C.C.E., Chandigarh

Respondent
(Shri S.K. Bhasker, DR)

Coram: Hon'ble Mr P.K. Das, Member (Judicial)

Final Order No. 1398-1399/08-SM(BR)
Per: P.K. Das

By Stay Order No. 513/08-SM(BR) dated 28.8.2008 the Tribunal directed the ^{applicant}~~application~~ to deposit the entire amount of penalty and to report for compliance. Today when the matter was called none appeared on behalf of the applicant, there is no compliance report in the file. In view of that, both the appeals are dismissed for non-compliance of stay order, under Section 35F of Central Excise Act, 1944.

(Dictated and pronounced in the open court).

(P.K. Das)
Member (Judicial)